| CL N.c | | 2020 |
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| SI No. | Case Type | Total |
| 1 | ABLAPL- Anticipatory Bail | 7323 |
| 2 | ADMLS-Admirality Suits. AHO-Appeal Against High Court Order. | 9 |
| 3 | | 50 |
| 4 | ARBA-Appeals under Indian Arbitration Act. | 262 |
| 5 | ARBP-Petitions under Indian Arbitration Act. | 194 |
| 6 | AS-Admirality Suit. | 1 |
| 7 | BLAPL-Bail Application. | 3451 |
| 8 | CEREF-Reference under Central Excise Act. | 22 |
| 9 | CMAPL-Miscellaneous Applications. | 2453 |
| 10 | CMPAT-Company Act. | 84 |
| 11 | CMP-Civil Miscellaneous Petition | 2348 |
| 12 | COA-Appeals against judgement in Comp.Pet. | 19 |
| 13 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 2 |
| 14 | CONTAC-Appeals against orders in Civil Contempt | 5 |
| 15 | CONTAR-Appeals against orders in Crl.Cont.mater | 1 |
| 16 | CONTC-Cotempt of Court Cases (Civil contempt) | 4154 |
| 17 | Contempt Petition in Cuttack Bench | 28 |
| 18 | CONTR-Proceeding relating to Criminal Contempt | 47 |
| 19 | COPET-Orginal Petition (Companies Act.) | 134 |
| 20 | CRA-Criminal Appeals | 1050 |
| 21 | CRLA-Appeal against Judgement/Sentence. | 9722 |
| 22 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1481 |
| 23 | CRLMA-Other Miscellaneous Application. | 575 |
| 24 | CRLMC-Appl.under Sec.482 Cr.P.C. | 9854 |
| 25 | CRLMP-Criminal Miscellaneous Petition | 332 |
| 26 | CRLREV-Criminal Revision. | 8864 |
| 27 | CRMC-Criminal Miscellaneous Case | 23 |
| 28 | CRP-Revision Petition. | 155 |
| 29 | CRREV-Criminal Revision | 259 |
| 30 | CS(OS)-Civil suits. | 1 |
| 31 | CUSREF-Reference under Customs Act. | 3 |
| 32 | CVA-Civil Appeals | 3 |
| 33 | CVREV-Civil Revision. | 39 |
| 34 | CVRVW-Civil Review. | 19 |
| 35 | DSREF-Confirmation under Sec.336 Cr.P.C. | 5 |
| 36 | EC-Execution Case. | 3 |
| 37 | ELA-Appeals from Judgement in Election Pet. | 14 |
| 38 | ELPET-Election Petitions. | 28 |
| 39 | EXFA-Execution First Appeal. | 3 |
| 40 | EXOS-Execution Application. | 4 |
| 41 | EXP-Execution Petition. | 21 |
| 42 | FA-First Appeal | 1078 |
| 43 | FAO-First Appeal from Orders. | 2847 |
| 44 | FA(OS)-FA from Judgement in original suits. | 1 |
| 45 | GA-Government Appeals | 112 |
| 46 | GCRLA-Government Appeals | 390 |
| 47 | GUAP-Pet. under Guardianship and Wards Act. | 10 |
| 48 | IP(M)-Main Petition (Insolvency ACt.) | 1 |
| 49 | ITA-Appeals Income-tax | 372 |
| 50 | JCRA-Jail Criminal Appeals | 15 |
| 51 | JCRLA-Jail Criminal Appeal | 1209 |
| 52 | JCRLRV-Jail Criminal Revision. | 11 |
| 53 | JCRMC-Jail Criminal Misc.Case. | 1 |
| 54 | LAA-Appeals (Land Acquisition Act) | 959 |
| 55 | LPA-Letters Patent Appeals. | 34 |
| 56 | MACA-Motor Accident Appeals. | 6101 |
| 57 | MAC-Motor Accident Claims. | 1 |
| 58 | MA-Miscellaneous Appeals | 100 |
| 59 | MATA-Matrimonial Cases (Appeals) | 874 |
| 60 | MFA-FA against Spl. Jurisdiction Cases. | 10 |

| 62 MSA-SA from judgements in Misc. Cases. 85 63 OCRMC-Original Crl. Miscellaneous Case 100 64 OJC-Original Jurisdiction case (Writ) 1633 65 OREF-References. 1 66 Original Application in Bhubaneswar Bench 14 67 Original Application in Cuttack Bench 161 68 OS-Original Suit. 1 69 OTAPL-Other Tax Appelications. 113 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.For leave to appeal | 61 | MJC-Misc.Judicial Case. | 59 |
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| 63 OCRMC-Original Jurisdiction case (Writ) 1633 64 OJC-Original Jurisdiction case (Writ) 1633 65 OREF-References. 1 66 Original Application in Bhubaneswar Bench 14 67 Original Application in Cuttack Bench 161 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 113 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appleal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdic | 62 | MSA-SA from judgements in Misc. Cases. | |
| 65 OREF-References. 1 66 Original Application in Bhubaneswar Bench 14 67 Original Application in Cuttack Bench 161 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 113 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-Fa from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SIC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 | 63 | | 100 |
| 66 Original Application in Bhubaneswar Bench 14 67 Original Application in Cuttack Bench 161 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 113 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STREV-Sales Tax Revision | 64 | OJC-Original Jurisdiction case (Writ) | 1633 |
| 67 Original Application in Cuttack Bench 161 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 113 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-Fa from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision | 65 | OREF-References. | 1 |
| 67 Original Application in Cuttack Bench 161 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 113 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-Fa from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision | 66 | Original Application in Bhubaneswar Bench | 14 |
| 69 OTAPL-Other Tax Applications. 113 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal from Appellate Order. 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases | 67 | | 161 |
| 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal from Appellate Order. 217 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion | 68 | OS-Original Suit. | 1 |
| 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Petition under Sec.14 Cr.P.C. | 69 | OTAPL-Other Tax Applications. | 113 |
| 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judge | 70 | | 6 |
| 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal from Appellate Order. 217 79 SA-Second Appeal from Appellate Order. 217 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer P | 71 | OVTA-Tax Appeal Under OVAT ACt. | 1 |
| 73 Review Petition in Cuttack Bench 4 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB | 72 | RCFA-First Appeals(Rent Control Matters) | 1 |
| 74 RFA-FA from Judgement and Decree in Suit 2168 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Sup Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 fo | | | 4 |
| 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 | 74 | | 2168 |
| 76 RSA-Second Appeal from Judgement and Decree. 6636 77 RVWPET-Review Petition. 1776 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | | RPFAM-Revision US 19 of Family Court Act. | 1610 |
| 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 76 | RSA-Second Appeal from Judgement and Decree. | 6636 |
| 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 77 | RVWPET-Review Petition. | 1776 |
| 79 SA-Second Appeal 2314 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 78 | SAO-Second Appeal from Appellate Order. | 217 |
| 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 79 | | 2314 |
| 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 80 | SCLP-Pet.for leave to appeal to Supreme Court | 1 |
| 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 81 | SJC-Special Jurisdiction Case (Tax Matters) | 179 |
| 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 82 | SM-Suo Motu. | |
| 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 83 | | |
| 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 84 | STAPL-Appl.for direction to make a reference. | 1 |
| 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 85 | STREV-Sales Tax Revision. | 1553 |
| 88 TREV-Tax Revesion 99 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 86 | TA-Tax Appeal | 12 |
| 89 TRPCRL-Transfer Pet.for transfer a Crl.Proc. 260 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 87 | | 1 |
| 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 824 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | | | |
| 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 89 | TRPCRL-Transfer Pet.for transfer a Crl.Proc. | 260 |
| 91 WA-Appeals before DB against SB Judgement 3150 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 700 | 90 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C. | 824 |
| · | | | |
| 93 WP(C)-Writ Petition under Art.226 and 227. 61556 | 92 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus. | 700 |
| | 93 | WP(C)-Writ Petition under Art.226 and 227. | 61556 |
| Grand Total 152458 | | Grand Total | 152458 |